

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 09.04.2021 (FRIDAY)

COURT – III

10:25 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 278 of 2021	EVO Green Trading Pvt. Ltd. Vs. Volkswagen Finance Pvt. Ltd.	Murari Kumar	

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**By the order of Hon’ble Acting Chairperson
-sd/-
Registrar**